

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IVN. PETITION (IBC)/2/KOB/2024 IN IA(IBC)/492/KOB/2023 in CP(IBC)/54/KOB/2022
SECTION	SEC 60 (5) IBC
NAME OF PARTIES	ASTEN NAUTICA HOMEBUYERS WELFARE ASSOCIATION V/S RAJENDRAN PR (RP) IN THE MATTER OF ASTEN REALTORS PRIVATE LIMITED
PETITIONERS ADVOCATE/ PROFESSIONAL	CS AJITH PRAKASH
RESPONDENTS ADVOCATE/ PROFESSIONAL	

18th JULY 2024

ORDER

IVN. PETITION (IBC)/2/KOB/2024 IN IA(IBC)/492/KOB/2023 in CP(IBC)/54/KOB/2022

This is an Intervention Petition filed by the Petitioner to implead in IA(IBC)/492/KOB/2023 as a pro forma party and to approve the resolution plan submitted by the petitioner and other reliefs under prayer clauses.

Learned Counsel, Mr. Rohan Kumar appears along with Learned Senior Counsel, Mr. Ravi on behalf of the Applicant through virtual mode. Learned Counsel, Mr. Vinod P V appears and takes notice on behalf of the RP, hence service of notice is dispensed with.

After the hearing both sides for a considerable time, this bench is of the considered opinion that the reasons stated in the petition are not at all tenable and unacceptable, accordingly, the present application for intervening in IA(IBC)/492/KOB/2023 is **dismissed**.

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)